

Directorate General of Foreign Trade
Udyog Bhawan
DES-V Section

Minutes of NC-V meeting held on 12.03.2015.

The meeting No.45/AM-15 for the licensing year 2014-15 to consider the cases under Duty Exemption Schemes (Chapter-4)) was held on 12.03.2015 Room No.11 of DGFT under the Chairmanship of Shri K.C. Rout, Addl. DGFT. The following officers were present:-

S.No.	Name of the representatives and their designation	Department
1.	Shri K.C. Meena, DDG	DGFT
2.	Shri Nand Lal, Consultant	DIPP
3.	Shri Barinder Singh, Asstt. Director	MSME
4.	Shri J.D Giri, Vice President	AEPC
5.	Shri R.L. Meena, FTDO	DGFT

The agenda for meeting No.45/AM-15 dated 12.03.2015 was taken up for discussion and the decision taken in respect of each case is enumerated below:-

MEETING : 45/84-ALC3/2014
NUMBER **MEETING DATE** :12.03.2015

1	Case No.: 6/30/84-ALC3/2014	Party Name: ROYAL TOUCH FABLON PVT. LTD.,	Meet No/Date:45/84-ALC3/2014 12.03.2015	Status: Deferred
	HQ File 01/84/050/00245/AM15	RLA File : 02/24/040/00114/AM15	Lic.No/Date:0210204971 12.09.2014	Deferred date 16.04.2015

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the matter is under examination of Department of C & PC. It was decided to defer the case for re-listing on 16.04.2015.

2	Case No.: 19/29/84-ALC3/2014	Party Name: KERALA BALERS PVT. ITD	Meet No/Date:45/84-ALC3/2014 12.03.2015	Status: Approved
	HQ File 01/84/050/00234/AM15	RLA File : 10/24/040/00055/AM15	Lic.No/Date:1010058820 01.10.2014	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted by the firm. Accordingly after deliberation with the members presented in the meeting it was decided to ratified the above said authorization issued in this case as per written comments of D/o C&PC vide their OM 46011/74/2014-PC.II dated 4th Feb, 2015,as detailed below:

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Tufted coir products with synthetic chemical	1kg	PC Resin	0.2715 Kgs





	backing embedded on plastisol of PVC resin and DOTP (Containing 0,45 kg+-2% Platisom in 1Kg of tuffed coir mat)		Di Octyl Terephthalate (DoTP)	0.1810 Kg
--	--	--	-------------------------------	-----------

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

3	Case No.: 11/30/84-ALC3/2014	Party Name: LOYAL TEXTILE MILLS LTD	Meet No/Date: 45/84-ALC3/2014 12.03.2015	Status: Deferred
	HQ File 01/84/050/00250/AM15	RLA File : 35/24/040/00017/AM15	Lic.No/Date:3510044557 10.10.2014	Deferred date 16.04.2015

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the matter is under examination of DC (MSME). It was decided to defer the case for re-listing on 16.04.2015.

4	Case No.: 16/30/84-ALC3/2014	Party Name: SHAHI EXPORTS PVT. LTD.	Meet No/Date: 45/84-ALC3/2014 12.03.2015	Status: Approved
	HQ File 01/84/050/00255/AM15	RLA File : 07/24/040/00245/AM15	Lic.No/Date:0710106814 10.10.2014	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Capri Pant made of 100% Nylon Dyed Fabric GSM-112 (Tolerance Plus or Minus 10%)Style No. AL8009	5800 Nos	100% Nylon Dyed Fabric GSM-112 (Tolerance Plus or Minus 10%)	9222 Sqms
2.	Ladies Capri Pant made of 100% Cotton Yarn Dyed Fabric GSM-106 (Tolerance Plus or Minus 10%), Style No. 227060	5376 Nos	100% Cotton Yarn Dyed Fabric GSM-106 (Tolerance Plus or Minus 10%)	12795 Sqms
3.	Ladies Capri Pant made of 100% Cotton printed Fabric GSM-106 (Tolerance Plus or Minus 10%), Style No. 227040	10192 Nos	100% Cotton printed Fabric GSM-106 (Tolerance Plus or Minus 10%),	18346 Sqms
4.	Ladies Capri Pant made of 98% Cotton 2% Spandex Bleached	12420 Nos	98% Cotton 2% Spandex Bleached Fabric GSM-278	24219 Sqms




	Fabric GSM-278 (Tolerance Plus or Minus 10%), Style No. WSNR 156021SD		(Tolerance Plus or Minus 10%)	
5.	Ladies Capri Pant made of 100% Cotton Yarn Dyed Fabric GSM-134 (Tolerance Plus or Minus 10%), Style No. 227039	12020 Nos	100% Cotton Yarn Dyed Fabric GSM-134 (Tolerance Plus or Minus 10%),	29570 Sqms
6.	Ladies Capri Pant made of 100% Cotton Yarn Dyed Fabric GSM-106 (Tolerance Plus or Minus 10%), Style No. 227039	1971 Nos	100% Cotton Yarn Dyed Fabric GSM-106 (Tolerance Plus or Minus 10%),	3745 Sqms

The GSM should match in export import items.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

5	Case No.: 11/34/84-ALC3/2014	Party Name: LOYAL TEXTILE MILLS LTD	Meet No/Date: 45/84-ALC3/2014 12.03.2015	Status: Deferred
	HQ File 01/84/050/00282/AM15	RLA File : 35/24/040/00018/AM15/	Lic.No/Date:3510044563 20.10.2014	Deferred date 16.04.2015

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the matter is under examination of DC (MSME) for their comments. As informed by DC (MSME) a deficiency letter has also been issued to the firm vide their letter dated 19.02.2015. It was decided to defer the case for re-listing on 16.04.2015.

6	Case No.: 10/30/84-ALC3/2014	Party Name PRICE AND BUCKLAND (INDIA) PVT. LTD.	Meet No/Date: 45/84-ALC3/2014 12.03.2015	Status: Approved
	HQ File 01/84/050/00249/AM15	RLA File : 05/24/040/00298/AM15/	Lic.No/Date:0510391709 22.10.2014	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Microfleece girls sport fit with piping 6705-A (net content of imported item used in export product is 1879.37 Sqmtr (1212.50 mtr) of GSM220+-10%	806 Nos	Polyester knitted microfleece fabric (GSM-220+-10%) width 61inch	1249 MTR
2.	Microfleece girls sport fit with piping 6705-J	925 Nos	Polyester knitted microfleece fabric (GSM-220+-10%) width	1249 MTR

	(net content of imported item used in export product is 1879.37 Sqmtr (1212.50 mtr) of GSM220+-10%		61inch	
3.	Microfleece girls sport fit with piping 1905-A (net content of imported item used in export product is 338.20 Sqmtr (218.25 mtr) of GSM220+-10%	155 Nos	Polyester knitted microfleece fabric (GSM-220+-10%) width 61inch	225 MTR
4.	Microfleece girls sport fit with piping 1905-J05-A .Net content of imported item used in export product is 1879.37 Sqmtr (1212.50 mtr) of GSM220+-10%	199 Nos	Polyester knitted microfleece fabric (GSM-220+-10%) width 61inch	225 MTR
5.	Microfleece girls sport fit with piping 6705-A (net content of imported item used in export product is 1879.37 Sqmtr (1212.50 mtr) of GSM220+-10%	141 Nos	Polyester knitted microfleece fabric (GSM-220+-10%) width 61inch	225 MTR
6.	Microfleece girls sport fit with piping 1906-A (net content of imported item used in export product is 1879.37 Sqmtr (1212.50 mtr) of GSM220+-10%	173 Nos	Polyester knitted microfleece fabric (GSM-220+-10%) width 61inch	225 MTR
7.	Microfleece girls sport fit with piping 6700-A (net content of imported item used in export product is 1879.37 Sqmtr (1212.50 mtr) of GSM220+-10%	781 Nos	Polyester knitted microfleece fabric (GSM-220+-10%) width 61inch	1250 MTR
8.	Microfleece girls sport fit with piping 6700-J (net content of imported item used in export product is 1879.37 Sqmtr (1212.50 mtr) of GSM220+-10%	833 Nos	Polyester knitted microfleece fabric (GSM-220+-10%) width 61inch	1250 MTR
9.	Microfleece girls sport fit with piping 6701-A (net conten of imported item used in export product is 1879.37 Sqmtr (1212.50 mtr) of GSM220+-10%	694 Nos	Polyester knitted microfleece fabric (GSM-220+-10%) width 61inch	1250 MTR
10.	Microfleece girls sport fit with	833	Polyester knitted microfleece	1250




	<p> piping 6701-J (net content of imported item used in export product is 1879.37 Sqmtr (1212.50 mtr) of GSM220+-10% </p>	Nos	<p> fabric (GSM-220+-10%) width 61inch </p>	MTR
11.	<p> Nylon polyester jacket 6900-A (net content of imported item used in export product is 703.25) Sqmtr (485 mtr) of GSM130+- 10% </p>	227 Nos	<p> PB-011 100% Nylon taslon 3K/3K(GSM-130+-10%) </p>	500 MTR
12.	<p> Nylon polyester jacket 6900-J (net content of imported item used in export product is 703.25) Sqmtr (485 mtr) of GSM130+- 10% </p>	270 Nos	<p> PB-011 100% Nylon taslon 3K/3K(GSM-130+-10%) </p>	500 MTR
13.	<p> Polyester Knitted Microfibre Jacket 6610-A (net content of imported item used in export product is 1066.52) Sqmtr (711.01 mtr) of GSM90+-10% </p>	611 Nos	<p> Polyester Knitted lining mesh (GSM-90+-10%)width 59inch </p>	732 MTR
14.	<p> Polyester Knitted Microfibre Jacket 6610-J (net content of imported item used in export product is 1066.52) Sqmtr (711.01 mtr) of GSM90+-10% </p>	772 Nos	<p> Polyester Knitted lining mesh (GSM-90+-10%)width 59inch </p>	732 MTR
15.	<p> Polyester Knitted Microfibre Jacket 6611-A (net content of imported item used in export product is 1066.52) Sqmtr (711.01 mtr) of GSM90+-10% </p>	611 Nos	<p> Polyester Knitted lining mesh (GSM-90+-10%)width 59inch </p>	732 MTR
16.	<p> Polyester Knitted Microfibre Jacket 6611-J (net content of imported item used in export product is 1066.52) Sqmtr (711.01 mtr) of GSM90+-10% </p>	772Nos	<p> Polyester Knitted lining mesh (GSM-90+-10%)width 59inch </p>	732 MTR
17.	<p> Microfibre Trouser with lining 6800-A (net content of imported item used in export product is 1066.52) Sqmtr (711.01 mtr) of GSM90+-10% </p>	637Nos	<p> Polyester Knitted lining mesh (GSM-90+-10%)width 59inch </p>	732 MTR
18.	<p> Microfibre Trouser with lining 6800-J (net content of imported item used in export product is 1069.42) Sqmtr (712.95 mtr) of GSM90+-10% </p>	733Nos	<p> Polyester Knitted lining mesh (GSM-90+-10%)width 59inch </p>	734 MTR

The GSM should match in export import items. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

7	Case No.: 9/30/84-ALC3/2014	Party Name SUPERFIL PRODUCTS LIMITED	Meet No/Date: 45/84-ALC3/2014 12.03.2015	Status: Approved
	HQ File 01/84/050/00248/AM15	RLA File : 04/24/040/00186/AM15	Lic.No/Date:0410159626 27.10.2014	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted by the firm. Accordingly after deliberation with the members presented in the meeting it was decided to ratify the above said authorization issued in this case as detailed below:

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Nylon Twine made out of Nylon filament yarn	20,000 Kgs	Nylon chips raw material	22,000 Kgs
			Spin finish oil additive	378 Kg
			Kraft paper packing material	As per packing policy

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

8	Case No.: 4/34/84-ALC3/2014	Party Name SUNNY INTERNATIONAL LTD.	Meet No/Date: 45/84-ALC3/2014 12.03.2015	Status: Deferred
	HQ File 01/84/050/00275/AM15	RLA File : 33/24/040/00013/AM15	Lic.No/Date: 3310030123 30.10.2014	Deferred date 16.04.2015

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the CAD/CAM, measurement chart and net content of inputs in export product is not provided by the firm in this case. Therefore it was decided to ask the firm for the same and defer the case for relisting on 16.04.2015.

9	Case No.: 8/34/84-ALC3/2014	Party Name P.K. OVERSEAS	Meet No/Date: 45/84-ALC3/2014 12.03.2015	Status: Deferred
	HQ File 01/84/050/00279/AM15	RLA File : 07/24/040/000339/AM15	Lic.No/Date:0510391869 0505.11.2014	Deferred date 16.04.2015

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer the matter to DIPP for their comments. It was decided to defer the case for relisting on 16.04.2015

10	Case No.: 7/34/84-ALC3/2014	Party Name: SHAHI EXPORTS PVT. LTD.	Meet No/Date: 45/84-ALC3/2014	Status: Approved
----	------------------------------------	--	-------------------------------	----------------------------

		12.03.2015	
HQ File 01/84/050/00278/AM15	RLA File : 07/24/040/00355/AM15	Lic.No/Date:0510391923 11.11.2014	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Skirt made of 100% Polyester printed Fabric, GSM 65 (Tolerance Plus or Minus 10%) Style No. 10128414	1200 Nos	100% Polyester printed fabric GSM 65 (Tolerance Plus or Minus 10%)	5040 Sqms

The GSM should match in export import items.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

11	Case No.: 1/41/84-ALC3/2014	Party Name: CHHATARIYA FIRETECH INDUSTRIES.	Meet No/Date: 45/84-ALC3/2014 12.03.2015	Status: Deferred
	HQ File 01/84/050/00369/AM15	RLA File : 03/94/040/00776/AM15	Lic.No/Date:0310791052 13.11.2014	Deferred date 16.04.2015

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the matter is under examination of DIPP for their examination and comments. It was decided to defer the case for re-listing on 16.04.2015.

12	Case No.: 3/37/84-ALC3/2014	Party Name: SHAHI EXPORTS PVT. LTD.	Meet No/Date: 45/84-ALC3/2014 12.03.2015	Status: Approved
	HQ File 01/84/050/00310/AM15	RLA File : 07/24/040/00311/AM15	Lic.No/Date:0710107061 26.11.2014	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Men's/Ladies Trousers made of 100% Polyester printed Fabric GSM-209 (Tolerance Plus or Minus 10%) Style No.108436	820 Nos	100% Polyester printed Fabric GSM-209 (Tolerance Plus or Minus 10%)	1968 Sqms
2.	Ladies Capri Pant made of 55% Linen 45% Rayon Dyed Fabric GSM-197	106265 Nos	55% Linen 45% Rayon Dyed Fabric GSM-197 (Tolerance Plus or Minus 10%)	212530 Sqms

	(Tolerance Plus or Minus 10%), Style No: WSNR 256002SD			
3.	Men's Cargo Shorts made of 55% Linen 45% Cotton Dyed Fabric GSM-200 (Tolerance Plus or Minus 10%), Style No. MMAM15401RSD	54000 Nos	55% Linen 45% Cotton Dyed Fabric GSM-200 (Tolerance Plus or Minus 10%),	108000 Sqms
4.	Men's Trousers made of 55% Linen 45% Cotton Dyed Fabric GSM-200 (Tolerance Plus or Minus 10%), Style No. MMAM15302RSD	6500 Nos	55% Linen 45% Cotton Dyed Fabric GSM-200 (Tolerance Plus or Minus 10%),	16250 Sqms

The GSM should match in export import items. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

13	Case No.: 1/45/84-ALC3/2014	Party Name: GANGA ACROWOOLS LIMITED	Meet No/Date: 45/84-ALC3/2014 12.03.2015	Status: Approved
	HQ File : 01/84/050/00416/AM15	RLA File : 30/24/040/00052/AM15	Lic.No/Date: 3010103389 Dated:02.03.2015	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as repeat base of Authorisation No. 3010102897 dated 05.06.2014 ratified by the NC in its meeting held on 13.11.2014, as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Acrylic Dyed Yarn (Under Worsted System) (1.11Kg/Kgs content in export product)	3,00,000 Kgs	Acrylic Fibre 1.3-5.7 D	333000 Kgs
			Cationic Dyes 100% Strength/or optical brightner.	6000 Kgs
			Chemicals viz. Retarder/Softener/Anti-static Agent Textile Auxiliaries	15000 Kgs
			Wax roll textile grade wax	600 Kgs

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(14)

Case No.577	M/s Richa & Company, Gurgaon
NC 45/AM-15, dt. 12.03.2015	File No.01/84/171/150/AM-15/DES-V




Fixation of input output norms in respect of Annual Advance Authorization No. 0510386317 dated 12.05.2014.

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Trousers made of 100% Linen printed Woven Fabric GSM-195+-10%, Style No.041-15C23073,641-15C231120	13300 Nos	100% Linen printed Woven Fabric GSM-195+-1-0%,	33516 Sqms
2.	Ladies Jacket made of 100% linen bleached woven fabric GSM-161 (Tolerance Plus or Minus 10%), Style No: 023-15C19645	4800 Nos	100% linen bleached woven fabric GSM-161 (Tolerance Plus or Minus 10%)	21240 Sqms
3.	Ladies Trousers made of 100% linen yarn dyed woven fabric GSM-176 Style No.041-15C14726,641-15C20177	10050 Nos	100% linen yarn dyed woven fabric GSM-176 (Tolerance Plus or Minus 10%),	24623 Sqms
4.	Ladies Jacket made of 100% linen Dyed woven fabric GSM-161 (Tolerance Plus or Minus 10%), Style No: 023-15C19859	6650 Nos	100% linen Dyed woven fabric GSM-161 (Tolerance Plus or Minus 10%),	16625 Sqms
5.	Ladies Jacket made of 100% linen printed woven fabric GSM-165 (Tolerance Plus or Minus 10%), Style No: 023-15C24042	7200 Nos	100% linen printed woven fabric GSM-165 (Tolerance Plus or Minus 10%),	18720 Sqms

The GSM should match in export import items. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(15)

Case No.578	M/s Shahi Exports Pvt. Ltd., Faridabad
NC 45/AM-15, dt. 12.03.2015	File No.01/84/171/00196/AM-15/DES-V
Fixation of input output norms in respect of Annual Advance Authorization No. 0510381003 dated 05.03.2014.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the requirement of inputs for export item number 1 is very high. The technical authorities wants to see the same for enable them to calculate requirement of inputs for export item

number1. Therefore it was decided to ask the firm for sample of export item number 1. The matter is deferred for 16.04.2015.

(16)

Case No.579	M/s Spentex Industries Ltd, New Delhi
NC 45/AM-15, dt. 12.03.2015	File No.01/84/171/00196/AM-15/DES-V
Fixation of input output norms in respect of Annual Advance Authorization No. 0510381003 dated 05.03.2014.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted by the firm. The applicant firm has requested for acceptance of alternate export product for consideration of export obligation in Advance Authorisation No. 0510183176 dated 17.05.2006. As per documents submitted by the firm AA No. 0510183176 dated 23.05.2006 was issued to the firm to allow import of 300MT of American Raw Cotton for fulfillment of export obligation by making the export of 198MT of **Cotton Yarn of 30 and above count**. Export and import have been completed in this AA. However, out of the 198 MT of Cotton yarn exported, the firm had exported 22014.72 Kgs **Cotton yarn of 26 count** vide S/B Number 6630371 dated 01.09.2008. As mentioned by the firm the product exported by Shipping Bill No. 6630371 dated 01.09.2008 is made from the same input under the same HS code due to demand from foreign supplier, but it did not change the character of the input or output. In view of above the final product had no impact on the change of the count. Difference in counts will not make any difference as long as the weight remains unchanged. Accordingly, committee after deliberations with the members presented in the meeting decided to the request of the firm and to issue directions to RA for consideration this alternate export of 26 counts in this authorization.

(17)

Case No.580	M/s Chelsea Mills
NC 45/AM-15, dt. 12.03.2015	File No.01/84/171/00125/AM-15/DES-V
Fixation of input output norms in respect of Annual Advance Authorization No. 0510383092 dated 28.03.2014.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No	Export item	Exp. Qty	Import item	Qty Allowed per piece
1	98% Cotton 2 % Spandex Denim womens long Jacket (StyleNo. 221281/221729/221273)	1pc	98% Cotton 2 % Spandex Denim fabric GSM 340 \pm 10%	3.55 sq. mtrs.
			Snap Fasteners	8Set
			Sensor Tags	01 Set
2.	100% cotton Denim infant Girls jeans.	1pc	100% Cotton Denim fabric GSM 289 \pm 10%..	1.28 sq. Mtrs.

	(Style No. 174100)		70% Polyester30% cotton dyed lining fabric GSM 110±10%..	0.30sq. mtrs.
			100% cotton crocheted lace dyed fabric GSM 223 ±10%.	0.12 sq. mtrs.
			Sensor Tags	01 Set
3.	100% cotton Denim Girls Shorts. (Style No. 423229)	1pc	100% Cotton Denim fabric GSM 340±10%..	1.48 sq. mtrs.
			70% Polyester30% cotton dyed lining fabric GSM 110±10%..	0.30sq. mtrs.
			Elastic	1.0 mtrs.
			Snap Fasteners	1Set
			Sensor Tags	01 Set
4.	73%cotton 25% Polyester 2% spandex strech denim girls jeans (Style No. 344096)	1pc	73%cotton 25% Polyester 2% spandex strech denim GSM 259 ±10%..	2.28 sq. mtrs.
			Sensor Tags	01 Set
5.	100% cotton Denim infants flared dress100 %cotton dyed diaper (Style No. 408077)	1pc	100% cotton Denim fabric GSM 221 ±10%..	1.44 sq. mtrs.
			100% cotton dyed fabric GSM 85 ±10%..	0.40 sq. mtrs.
			Sensor Tags	01 Set
6.	80%cotton 18% Polyester 2% spandex strech denim tall girls jeans(Style No. 317144)	1pc	80%cotton 18% Polyester 2% spandex strech denim GSM 295 ±10%..	2.35 sq. mtrs.
			100% cotton crocheted lace dyed fabric GSM 223 ±10%..	0.14 sq. mtrs.

The GSM should match in both import and export. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(18)

Case No.581	M/s Chelsea Mills
NC 45/AM-15, dt. 12.03.2015	File No.01/84/171/00117/AM-15/DES-V
Fixation of input output norms in respect of Annual Advance Authorization No. 0510361798 dated 02.08.2013.	




Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC (MSME0 vide their UO note No. 37(5)/129/2014-15/Hos/59 dated 11.03.2015, as detailed below:-

S.No	Export item	Exp. Qty	Import item	Qty Allowed per piece
1	100% Cotton Denim printed infant and girls romper (style no. 196742)	2890 pcs	100% Cotton Denim printed fabric GSM 424 $\pm 10\%$	1.48 sq. mtrs.
			Snap Fasteners	3Set
			Sensor Tags	01 Set
2.	100% cotton girls ruffle sleeve long dress (style no. 211192)	3778 pcs	100% Cotton Denim printed fabric GSM 153 $\pm 10\%$..	3.04 sq. Mtrs.
			Sensor Tags	01 Set

The GSM should match in both import and export. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(19)

Case No.582	M/s Chelsea Mills
NC 45/AM-15, dt. 12.03.2015	File No.01/84/171/00171/AM-15/DES-V
Fixation of input output norms in respect of Annual Advance Authorization No. 0510389084 dated 25.06.2014.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No	Export item	Export Qty	Import item	Qty allowed/ pc
1	68% Cotton 32 % Linen Denim/ chambrey infants / girls low waist full dress with 100% cotton dyed lining fabric diaper (StyleNo414345)	1pc	68% Cotton 32 % Linen Denim/ chambrey fabric GSM 170 $\pm 10\%$..	1.68 sq. mtrs.
			100% cotton dyed lining fabric GSM 80 $\pm 10\%$..	0.30
			Security Sensor Tags	01 Set
2.	68% Cotton 32 % Linen Denim/ chambrey infants /	1pc	68% Cotton 32 % Linen Denim/ chambrey fabric GSM 170 $\pm 10\%$..	1.38 sq. Mtrs.




	girls embroidery smoke long dress with 100% cotton dyed lining fabric diaper (Style No. 414316)		100% cotton dyed lining fabric GSM 80±10%..	0.30sq. mtrs.
3.	100% cotton Denim printed with solid denim Girls full length dress.(Style No. 536023)	1pc	100% Cotton Denim printed fabric GSM 203±10%..	1.07 sq. mtrs.
			100% Cotton Denim GSM 220±10%..	0.83sq. mtrs.
			100% cotton dyed fabric GSM 80±10%..	0.62sq. mtrs.
			Security Sensor Tags	01 Set
4.	100% cotton Denim printed with solid denim infants and Girls full length dress with 100% cotton dyed lining fabric diaper (Style No. 414315)	1pc	100% cotton Denim printed fabric GSM 203±10%.	0.90 sq. mtrs.
			100% Cotton Denim GSM 220±10%.	0.37 sq. mtrs.
			100% cotton dyed fabric GSM 80±10%.	0.65 sq. mtrs.
			Security Sensor Tags	01 Set
5.	100% cotton Denim girls low waist full length dresses (Style No. 536024)	1pc	100% cotton Denim printed fabric GSM 203 ±10%..	2.57 sq. mtrs.
			70% polyester 30%cotton dyed lining fabric GSM 110 ±10%..	0.20 sq. mtrs.
			Security Sensor Tags	01 Set
6.	100% cotton Denim girls low waist full length dresses (Style No. 211210)	1pc	100% cotton Denim fabric GSM 220 ±10%..	2.47 sq. mtrs.
			100% cotton dyed lining fabric GSM 105 ±10%..	0.21 sq. mtrs.
			Security Sensor Tags	01 Set
7.	100% cotton Denim infants & Girls long Blouse(Style No. 408286)	1pc	100% cotton Denim fabric GSM 152 ±10%..	0.96 sq. mtrs.
			Security Sensor Tags	01 Set
8.	100% cotton stripe Denim Girls full length Dress with	1pc	100% cotton stripe Denim fabricGSM 152 ±10%..	2.15 sq. mtrs




	drawsting (Style No. 536026)		Security Sensor Tags	01 Set
9.	100% cotton Denim printed stripe matching womens full length dress (Style No. 421510)	1pc	100% cotton Denim printed fabric GSM 170±10%..	3.78 sq. mtrs.
			Security Sensor Tags	01 Set
10.	100% cotton Denim printed stripe matching womens full length Skirt (Style No. 4211452)	1pc	100% cotton Denim printed fabric GSM 170±10%..	2.09 sq. mtrs
			Security Sensor Tags	01 Set
11.	100% cotton Denim printed stripe matching girls long sleeve jackets	1pc	100% cotton Denim printed fabric GSM 160±10%..	1.44 sq. mtrs.
			70% polyester 30%cotton dyed lining fabric GSM 105 ±10%..	0.35 sq. mtrs
			Security Sensor Tags	01 Set
12.	100% cotton Denim /Chambrey womens full length Dress(Style No. 421506)	1pc	100% cotton Denim fabric GSM 160±10%..	3.89 sq. mtrs.
			Security Sensor Tags	01 Set
			Security Sensor Tags	01 Set

The GSM should match in both import and export. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(20)

Case No.583	M/s AKS Rugs Co., Panipat
NC 45/AM-15, dt. 12.03.2015	File No.01/84/50/00082/AM-08/DES-V
Fixation of input output norms in respect of Advance Authorization No. 3310009851 dated 15.06.2007.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the case. This matter was earlier examined by the committee in its meeting held on 23.04.2009 and import Modacrylic Staple Fiber was allowed item 17376 Kgs for net content of 15796 Kgs inputs in export product. Now the firm has requested that the net content of Modacrylic fiber is 19745 Kgs in export product, therefore the total input may be allowed 21720 Kgs (19745+10% wastage) in place of 17376 Kgs. Accordingly, after deliberations with the members presented in the meeting the committee agreed to the request of the firm and allowed 21720 Kgs Modacrylic fiber in this case.

(21)

Case No.584	M/s D. Decor Home Fabrics Pvt Ltd
NC 45/AM-15, dt. 12.03.2015	File No.01/84/50/00202/AM-15/DES-V
Fixation of input output norms in respect of Annual Advance Authorization No. 0310787204 dated 22.07.2014.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the firm has requested for higher wastage without any justification. Therefore it was decided to ask the applicant firm for a test report of the competent authority to justify the shrinkage mentioned by the firm in their request.

(22)

Case No.585	M/s Gaurav International, Gurgaon
NC 45/AM-15, dt. 12.03.2015	File No.01/84/171/00195/AM-15/DES-V
Fixation of input output norms in respect of Annual Advance Authorization No. 0510391233 dated 19.09.2014.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Jacket made of 74% Cotton, 26% Nylon Dyed Woven Fabric GSM-174+-10%, Style No.WO151S06	5800 Nos	74% Cotton, 26% Nylon Dyed Woven Fabric GSM-174+-10%,	19720 Sqms
2.	Ladies Romper made of 100%Cotton yarn Dyed woven fabric GSM-150 (Tolerance Plus or Minus 10%), Style No: 354535	335 Nos	100%Cotton yarn Dyed woven fabric GSM-150 (Tolerance Plus or Minus 10%)	1206 Sqms
3.	Ladies Blouse made of 100% Cotton yarn Dyed woven fabric GSM-150(Tolerance Plus or Minus 10%), Style No: 354536	535 Nos	100%Cotton yarn Dyed woven fabric GSM-150 (Tolerance Plus or Minus 10%)	936 Sqms
4.	Ladies Blouse made of 70% Cotton 30%Silk Bleached woven fabric GSM-40 (Tolerance Plus or Minus 10%), Style No: 366013,366079	24100 Nos	70% Cotton 30%Silk Bleached woven fabric GSM-40 (Tolerance Plus or Minus 10%),	34945 Sqms
5.	Ladies shirt(sleeveless) made of 100% Ramie Bleached (RFD) woven fabric GSM-92	6550 Nos	100% Ramie Bleached (RFD) woven fabric GSM-92 (Tolerance Plus or Minus 10%),	9825 Sqms



	(Tolerance Plus or Minus 10%), Style No: 42JW190			
6.	Ladies shirt(sleeveless) made of 100% Ramie Bleached (RFD) woven fabric GSM-92 (Tolerance Plus or Minus 10%), Style No: 42JW190	3720 Nos	100% Ramie Bleached (RFD) woven fabric GSM-92 (Tolerance Plus or Minus 10%),	5580 Sqms
7.	Ladies Tunic made of 98% Tencel,2% Spandex Dyed Woven Fabric GSM-190+-10%, Style No.WTP030762,WTP030763, WTP030764	1440 Nos	98% Tencel,2% Spandex Dyed Woven Fabric GSM-190+-10%,	36720 Sqms

The GSM should match in export import items. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(23)

Case No586	M/s Gaurav International, Gurgaon
NC 41/AM-15, dt. 12.02.2015	File No.01/84/171/00210/AM-15/DES-V
Fixation of input output norms in respect of Annual Advance Authorization No. 0510392064 dated 19.11.2014.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Top made of 100% Polyester Dyed Woven Fabric GSM-83+-10%, Style No.360315	6300 Nos	100% Polyester Dyed Woven Fabric GSM-83+-10%,	7875 Sqms
2.	Ladies Top made of 100% Polyester printed Woven Fabric GSM-83+-10%, Style No.370356	4150 Nos	100% Polyester printed Woven Fabric GSM-83+-10%,	4897 Sqms
3.	Ladies Top made of 100% Polyester printed Woven Fabric GSM-83+-10%, Style No.377128,377128,377174	2480 Nos	100% Polyester printed Woven Fabric GSM-83+-10%,	3968 Sqms
4.	Ladies Scarf made of 70% Cotton 30%Silk Bleached woven fabric GSM-45 (Tolerance Plus or Minus 10%), Style No: RASA SCARF	960 Nos	70% Cotton 30%Silk Bleached woven fabric GSM-450 (Tolerance Plus or Minus 10%),	3840 Sqms




The GSM should match in export import items. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(24)

Case No587	M/s Dhruv Globals Ltd.
NC 45/AM-15, dt. 12.03.2015	File No.01/84/171/00199/AM-15/DES-V
Fixation of input output norms in respect of Annual Advance Authorization No. 0510361429 dated 01.08.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No	Export item	Exp. Qty	Import item	Qty Allowed per piece
1	Knitted Ladies Top (Other Garments) made of 50% Polyester 50% Rayon Dyed Knitted Fabric, GSM-155+-10% (Style No. NR307685WN)	1pc	50% Polyester 50% Rayon Dyed Knitted Fabric,, GSM-155+-10%	3.20 sq. mtrs.
2.	Knitted Ladies Top (Other Garments) made of 50% Polyester 50% Rayon Dyed Knitted Fabric,, GSM-155+-10% (Style No. NR278705 MI)	1pc	50% Polyester 50% Rayon Dyed Knitted Fabric,, GSM-155+-10%	2.90 sq. Mtrs.
3.	Knitted Ladies Top (Other Garments) made of 50% Polyester 50% Rayon Dyed Knitted Fabric,, GSM-155+-10% (Style No. NR310140 MI)	1pc	50% Polyester 50% Rayon Dyed Knitted Fabric,, GSM-155+-10%	2.00 sq. mtrs.
4.	Knitted Ladies Top (Other Garments) made of 50% Polyester 50% Rayon Dyed Knitted Fabric,, GSM-155+-10% (Style No. NR310141 MI)	1pc	50% Polyester 50% Rayon Dyed Knitted Fabric,, GSM-155+-10%	2.35 sq. mtrs.
5.	Knitted Ladies Top (Other Garments) made of 50% Polyester 50% Rayon Dyed Knitted Fabric,, GSM-155+-10% (Style No. NR307685 MI)	1pc	50% Polyester 50% Rayon Dyed Knitted Fabric,, GSM-155+-10%	2.40 sq. mtrs.
6.	Knitted Ladies Top (Other Garments) made of 50% Polyester 50% Rayon Dyed Knitted Fabric,, GSM-155+-10% (Style No. NR294443 MI)	1pc	50% Polyester 50% Rayon Dyed Knitted Fabric,, GSM-155+-10%	2.00 sq. mtrs.

The GSM should match in both import and export. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.




(25)

Case No588	M/s Chelsea Mills
NC 45/AM-15, dt. 12.03.2015	File No.01/84/171/00124/AM-15/DES-V
Fixation of input output norms in respect of Annual Advance Authorization No. 0510389084 dated 25.06.2014.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No	Export item	Export Qty	Import item	Qty allowed/pc
95A	100% Cotton Denim girls full length flared shirt dress (for tall & fat) (StyleNo211200)	1pc	100% Cotton Denim fabric GSM 220±10%.	3.08 sq. mtrs.
			70% polyester 30% cotton dyed lining fabric GSM 110 ±10%.	0.35 Sqm
			Security Sensor Tags	01 Set
96A	100%Cotton Denim printed infants & girls long romper (Style No. 196742)	1pc	100%Cotton Denim printed fabric GSM-203+-10%	1.48 sq. Mtrs.
			Snap Fastener	03set
			Security Sensor Tags	01 Set
97A	68% cotton 32% Linen Chambray /Denim Girls Long Full Length shirts (For fat&tall) (Style No. 211202)	1pc	68% cotton 32% Linen Chambray / Denim fabric 170±10%.	2.78 sq. mtrs.
			100% Cotton Chambray /Denim fabric 170±10%.	0.35sq. mtrs.
			Security Sensor Tags	01 Set
98A	68% cotton 32% Linen Chambray /Denim Girls full length Shirts/Dress(For fat & tall) Style No. 211207	1pc	68% cotton 32% Linen Chambray /Denim fabric GSM 107±10%.	2.97 sq. mtrs.
			100% Cotton Chambray /Denim fabric 170±10%.	0.22 sq. mtrs.
			Security Sensor Tags	01 Set
99A	68% cotton 32% Linen Chambray /Denim Infants	1pc	68% cotton 32% Linen Chambray /Denim fabric GSM 107±10%.	0.94 sq. mtrs.



	Flared Tank Top with Dyed Lining (Style No. 408171)		100% Cotton Chambray /Denim fabric 170±10%.	0.16 sq. mtrs.
			100% cotton dyed lining fabric GSM 85 ±10%.	0.16 sq. mtrs.
			Security Sensor Tags	01 Set
100 A	100% cotton Denim / Chambrey Infants top (Style No. 412090)	1pc	100% cotton Denim/chambray fabric GSM 153 ±10%..	1.28 sq. mtrs.
			Snap Fastener	04set
			Security Sensor Tags	01 Set
101 A	68% cotton 32% Linen Chambrey /Denim Infants & girls Flared Top (Style No. 408261)	1pc	68% cotton 32% Linen Chambray /Denim fabric GSM 107+-10%.	1.18 sq. mtrs.
			Security Sensor Tags	01 Set
102 A	100% Cotton Denim girls Drop Waist flared denim dress (for tall &fat) (StyleNo211210)	1pc	100% cotton Denim fabric GSM 220 ±10%.	2.28 sq. mtrs
			100% cotton Dyed fabric GSM 105 ±10%.	0.20 sq. mtrs
			Security Sensor Tags	01 Set
103 A	100% cotton denim infants & girls easter dress with Diaper (Style No. 196763)	1pc	100% cotton Denim fabric GSM 220±10%..	1.08 sq. mtrs.
			100% cotton Dyed fabric GSM 105 ±10%.	0.30 Sqms
			Security Sensor Tags	01 Set
104 A	99% cotton 1 % Spandex Girls &tall) Long short (Style No. 224390/454689/407353/ 474701)	1pc	99% cotton 1 % Spandex fabric GSM 170±10%.	0.99 sq. mtrs
			70% polyester 30% cotton Dyed lining fabric GSM 110 ±10%.	0.30 sq. mtrs
			Security Sensor Tags	01 Set

The GSM should match in both import and export. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.



.....

